

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:255
ANSWERED ON:23.11.2012
PROPOSAL UNDER TRIBAL SUB-PLAN
Sainuji Shri Kowase Marotrao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise details of proposals under Tribal Sub-Plan received by the Union Government during each of the last three years and the current year; and
- (b) the action taken or proposed to be taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) & (b) The Planning Commission has informed that 'Tribal Sub-Plan' is a strategy according to which States/Union Territories have to earmark funds in proportion to Scheduled Tribe population of the concerned State/UT, in accordance with the guidelines issued by the Planning Commission to the States/UTs in 2005. Though the States/UTs are to submit their TSP Documents to the Planning Commission, individual Proposal/Project undertaken by the States/UTs under TSP are not received/examined by the Planning Commission.